

# **HIGH COURT OF JUDICATURE AT PATNA**

Memo No. 42817 /A.D. (Rules)

Dated 21<sup>st</sup> May, 2024

## **CIRCULAR ORDER NO. 05/2024**

**Subject: Order dated 10.01.2024 passed in Transfer Petition (Civil) No. 1957 of 2023 (Shama Sharma Versus Kishan Kumar) by Hon'ble Supreme Court of India.**

The Hon'ble Supreme Court of India in its order dated 10.01.2024 passed in Transfer Petition (Civil) No. 1957 of 2023 (Shama Sharma Versus Kishan Kumar) has issued directions to all the High Courts to ensure that the caste/ religion of a litigant does not appear in the memo of parties in any petition/ suit/ proceeding filed before the High Court or the Subordinate Courts under their respective jurisdiction.

Accordingly, this Court in exercise of its powers under Article 227 of the Constitution of India and the resolution dated 10.05.2024 of the Hon'ble Full Court after having considered the afore-mentioned order of the Hon'ble Supreme Court, hereby issues the following direction for its strict adherence:-

- 1. The caste/ religion of a litigant shall not appear in the memo of parties in any petition/ suit/ proceeding filed before the District Judiciary.**

**By order of the Court**

  
**Registrar General I/c**

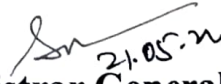
**(X-03-2024)**

**Adm. (Rules) Dept.**

**Copy forwarded to the :-**

1. **Secretary General, Supreme Court of India, New Delhi**
2. **Principal Secretary to Govt. Of Bihar, Home Dept., Patna**
3. **Principal Secretary to Govt. Of Bihar, Law Dept., Patna**
4. **Director General of Police, Bihar, Patna**
5. **I.G. (Prison) and Director, Correctional Services, Bihar, Patna**
6. **Director, Public Prosecution, Bihar, Patna**
7. **Director, Bihar Judicial Academy, Patna**
8. **Advocate General, Bihar, Patna**
9. **Additional Solicitor General, Patna High Court, Patna**
10. **Member Secretary, BSLSA, Patna**
11. **Chairman, Bar Council of Bihar, Patna to forward this letter to all the Bar Associations of the State.**
12. **All District & Sessions Judges of Bihar to circulate this notification amongst all the Judicial Officers working in their respective Judgeships.**

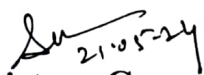
**For information and necessary action.**

  
21.05.24  
**Registrar General I/c**

Memo No. 42830-841 /AD (Rules) Dated, the 21<sup>st</sup> May, 2024

Copy forwarded to the :-

1. All Officers of the Court.
2. The Registrar -cum- P.P.S. to the Hon'ble the Chief Justice;
3. The Joint Registrar-cum-Additional P.P.S./ D.R.-cum-Senior Secretaries/ Assistant Registrar-cum-Secretaries attached to Hon'ble Judges of the Court for placing the same before their Lordships' for kind information;
4. J.R. I/c, Criminal Departments except Criminal Appeal; J.R. I/c, Civil Matters Pending; J.R. I/c Purchase, Stationery and Library; J.R. I/c, Criminal Appeal; J.R. I/c, Criminal and Civil Disposal; J.R.-cum-D.R. I/c, Criminal (Miscellaneous), Original & Election Dept., M.J.C. (Pending); S.O. I/c, Criminal Stamp Reporting Section; S.O. I/c, Civil Stamp Reporting Section.
5. Deputy Registrar (IT) (—) for kind information please.

  
21.05.24  
Registrar General I/c

(—) To upload it on the official website.